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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: The House will now take up Papers to be laid on the Table.

Shri Pawan Kumar Bansalâ€™Not present.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for the year 2009-2010.

(Placed in Library, See No. LT- 246/15/09)

(2) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic Energy for the year 2009-2010.

(Placed in Library, See No. LT- 247/15/09)

(ii) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy for the year 2009-2010.

(Placed in Library, See No. LT- 248/15/09)

(iii) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy for the year 2009-2010.

(Placed in Library, See No. LT- 249/15/09)

(iv) Memorandum of Understanding between the Electronics Corporation of India Limited and the Department of Atomic Energy for the year 2009-2010.

(Placed in Library, See No. LT- 250/15/09)

(v) Memorandum of Understanding between the Bharatiya Nabhikiya Vidyut Nigam Limited and the Department of Atomic Energy for the year 2009-2010.

(Placed in Library, See No. LT- 251/15/09)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section (3) of the All India Services Act, 1951:-

(i) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2009 published in Notification No. G.S.R. 188(E) in Gazette of India dated the 24th March, 2009.

(ii) The Indian Police Service (Pay) Amendment Rules, 2009 published in Notification No. G.S.R. 189(E) in Gazette of India dated the 24th March, 2009.

(iii) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 2009 published in Notification No. G.S.R. 190(E) in Gazette of India dated the 24th March, 2009.

(iv) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 2009 published in Notification No. G.S.R. 191(E) in Gazette of India dated the 24th March, 2009.

(v) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2009 published in Notification No. G.S.R. 192(E) in Gazette of India dated the 24th March, 2009.

(vi) The Indian Forests Service (Fixation of Cadre Strength) Second Amendment Regulations, 2009 published in Notification

No. G.S.R. 193(E) in Gazette of India dated the 24th March, 2009.

- (vii) The Indian Forest Service (Pay) Amendment Rules, 2009 published in Notification No. G.S.R. 194(E) in Gazette of India dated the 24th March, 2009.
- (viii) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2009 published in Notification No. G.S.R. 230(E) in Gazette of India dated the 1st April, 2009.
- (ix) The Indian Police Service (Pay) Second Amendment Rules, 2009 published in Notification No. G.S.R. 231(E) in Gazette of India dated the 1st April, 2009.
- (x) The Indian Administrative Service (Pay) Amendment Rules, 2009 published in Notification No. G.S.R. 253(E) in Gazette of India dated the 15th April, 2009.

(Placed in Library, See No. LT- 252/15/09)

- (4) A copy of the Central Administrative Tribunal (Staff) (Conditions of Service) Amendment Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 445 (E) in Gazette of India dated the 24th June, 2009 under sub-section (1) of section 37 of Administrative Tribunal Act, 1985.

(Placed in Library, See No. LT- 253/15/09)

- (5) A copy of the Outcome Budget (Hindi and English versions) of the Department of Space for the year 2009-2010.

(Placed in Library, See No. LT- 254/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Coal India Limited and the Ministry of Coal for the year 2009-2010.

(Placed in Library, See No. LT- 255/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Chennai, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Animal Welfare Board of India, Chennai, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 256/15/09)

- (3) A copy each of the following Notifications (Hindi and English versions) under section 12 and 13 of the Environment (Protection) Act, 1986:-

- (i) S.O. 1356(E) published in Gazette of India dated the 27th May, 2009 recognizing the laboratories, mentioned therein, as environmental laboratories and persons specified in the notification as Government analyst for the period from 27th May, 2009 to 26th May, 2014.
- (ii) S.O. 2728(E) published in Gazette of India dated the 25th November, 2008 recognizing the laboratories, mentioned therein, as environmental laboratories and persons specified in the notification as Government analyst for the period from 25th November, 2008 to 24th November, 2013.
- (iii) S.O. 1355(E) published in Gazette of India dated the 27th May, 2009 recognizing the laboratories, mentioned therein, as environmental laboratories and persons specified in the notification as Government analyst for the period from 27th May, 2009 to 26th May, 2014.

(Placed in Library, See No. LT- 257/15/09)

- (4) A copy of the Environment (Protection) Amendment Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R.

97 (E) in Gazette of India dated the 18th February, 2009 under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT- 258/15/09)

(5) A copy each of the following Notifications (Hindi and English versions) issued under section 38 of the Biological Diversity Act, 2002:-

- (i) S.O. 783 (E) published in Gazette of India dated the 19th March, 2009 notifying the species of plants and animals which are on the verge of extinction, mentioned therein, and prohibit and regulate the collection thereof subject to certain conditions in the State of Himachal Pradesh.
- (ii) S.O.997(E) published in Gazette of India dated the 23rd April, 2009 notifying the species of plants and animals which are on the verge of extinction, mentioned therein, and prohibit and regulate the collection thereof subject to certain conditions in the State of Kerala.
- (iii) S.O.998(E) published in Gazette of India dated the 23rd April, 2009 notifying the species of plants and animals which are on the verge of extinction, mentioned therein, and prohibit and regulate the collection thereof subject to certain conditions in the State of Uttar Pradesh.
- (iv) S.O.999 (E) published in Gazette of India dated the 23rd April, 2009 notifying the species of plants and animals which are on the verge of extinction, mentioned therein, and prohibit and regulate the collection thereof subject to certain conditions in the State of Uttarakhand.

(Placed in Library, See No. LT- 259/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Planning Commission for the year 2009-2010.

(Placed in Library, See No. LT- 260/15/09)

MADAM SPEAKER: Item No.7, Shrimati Preneet Kaurâ€™Not present.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 263/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy, New Delhi, for the year 2007-2008, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Homoeopathy, New Delhi, for the year 2007-2008.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 264/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year

2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 265/15/09)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, I am sorry. I was not present when my name was called earlier.

I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Narmada Control Authority, Indore, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 244/15/09)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for the year 2009-2010.

(Placed in Library, See No. LT- 245/15/09)
